

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 67

Dated Guwahati, the 25th November, 2016

In supersession of Order No. 27 dated 25th June, 2015, Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court to act as Company Judge to deal with matters under the Companies Act.

By Order,

Sd/- R. Medhi

JT. REGISTRAR (JUDL.)

Memo No.HC.III-35/2013/ 3064 /G dated: 25th November, 2016

Copy for information to:-

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this order in the website of the Gauhati High Court.*
11. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
12. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
13. The Court Officer (No.1/2), Gauhati High Court, Guwahati
14. The Chief Security Officer, Gauhati High Court, Guwahati
15. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
16. C. A. to the Registrar General, Gauhati High Court, Guwahati.
17. The Notice Board, Gauhati High Court, Guwahati.


JT. REGISTRAR (JUDL.)